

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). An Emergency Quota of two first class berths in 2904 Frontier Mail and

two second class sleeper berths by 4034 Jammu Tawi Mail is available at Jalandhar City Railway station. In addition, the following Emergency Quotas are available in these trains at the train originating stations which may also be availed of by the VIPs boarding from Jalandhar City:

	<i>ACI</i>	<i>AC 2-Tier</i>	<i>First Class</i>	<i>3-Tier</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
2904 Frontier Mail at Amritsar	2	4	2	4
4034 Jammu Tawi Mail at Jammu Tawi	2	4	2	6

#### **Reservation for Handicapped in N.E. Railway**

1998. SHRI RAM BAHADUR SINGH: Will the Minister RAILWAYS be pleased to state:

(a) whether any reservation quota for employment of the handicapped in the North-Eastern Railway Headquarters was fixed by Government in 1986, 1987 and 1988;

(b) if so, the details thereof;

(c) the number of handicapped employed during these years (year-wise) against the reservation quota; and

(d) the reasons for the shortfall, if any, in their employment there?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). In terms of extent instructions of the Government as adopted on the railways, 3% of the vacancies in Group 'C' and Group 'D' filled by direct recruitment is reserved for the physically handicapped candidates. This comprises 1% each for the visually handi-

capped, the hearing handicapped and the orthopadically handicapped. Employment of the physically handicapped will, however, be only in jobs indentified as suitable for them.

(c) and (d). Information is being collected from the North Eastern Railway and will be laid on the table of the Sabha.

#### **Container Corporation of India**

1999. SHRI PRATAPRAO B. BHOSLE: Will the Minister RAILWAYS be pleased to state:

(a) whether a Container Corporation of India has been set up under his Ministry;

(b) if so, the number of appointments made so far category-wise with criteria adopted therefor in the Corporation;

(c) whether some more similar Undertakings are working under his Ministry;

(d) if so, the names of these Undertakings with criteria for recruitment of staff and officers adopted in each of such undertakings;